

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 130

CA No. 71/2020, 129/2019, IA No.474/2020, IA(1.B.C)/610(CH) 2024, 71/2020, 932/22, 189/23 , 2712/23 , 2736/23, 2976/2023 , 250/2024 , IA(I.B.C)/606 (CH) 2024,

IA(I.B.C)/ 1025 (CH)2024, IA(1.B.C)/1026 (CH)2024

CP(IB) No. 128/Chd/HP/2018

(Admitted)

IN THE MATTER OF:-

Shaveta Golden Foods Pvt. Ltd.

...Petitioner

Under Section: 10, 60(5), 66(1), Rule 34

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 10.06.2024.

Tanvi
30.04.2024

Sd/-
Court Officer